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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 245/2017

DURA-LINE INDIA PVT LTD Plaintiff

Through: Mr. Uday Chopra Advocate

versus JAIN IRRIGATION SYSTEMS LTD Defendant Through: Mr.Ashutosh Nagar Advocate

CORAM: SH. RAKESH PANDIT (DHJS), JOINT REGISTRAR (JUDICIAL)

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22.03.2018

Perused the order dated 19.03.2018 passed by the Hon'ble

Court.

Learned counsel for defendant seeks time to file affidavit in evidence. Let the same be filed as per directions.

The evidence is to be conducted before the learned Local Commissioner and the next date of hearing fixed in the matter is 22.11.2018.

The matter be placed before the Hon'ble Court for further directions on the date fixed.

SH. RAKESH PANDIT (DHJS) JOINT REGISTRAR (JUDICIAL)

MARCH 22, 2018 hk

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 30/06/2025 at 11:23:54